

OA. 895/02

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Defects removed.
In view of orders dt. 1.10.02
Placed for Regn Pl.

31/10/02

02. ORDER DATED 04-10-2002.

This case has been filed by a Staff Union, without taking leave to prosecute this case under Rule-4 of the CAT (Procedure) Rules. The Advocate for the Applicant Mr. S. R. Mishra seeks permission to withdraw this case; which has got no merit. In the said premises, this OA is dismissed as withdrawn, after hearing, Mr. S. B. Jena, A.S.C, for the Respondent. ^{for}
Send copies to parties ⁱⁿ vice-chairman ^{4/10}

Member (Judicial)

for Admision

125
31/10/02

Bench

Mr. Dr. L. S. R.

Copies 1 or, or,
4. x. 2 sent to
all neophytes or
Copies 1 and
handed over to
both counsels.

L
26/10/02

DR
8/2
26/10/02